

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 17.01.2019 (Thursday)

Court – II
10:30 AM

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 70 of 2018	State Bank of India &Anr. Vs. KamleshKalidas Shah &Ors.	Sanjay Kapur Shubhra Kapur	Bandana S. Bhandari
2.	Comp. App. (AT) No. 340 of 2018	Bank Street Securities Pvt. Ltd. & Ors. Vs. SRD Trading Pvt. Ltd.	Ashish Middha	

For Admission (After Notice)

3.	Comp. App. (AT) (Ins) No. 451 of 2018	Medisetty Venkata Rattaiah Vs S Muthu Raju & Ors.	A S Satish kumar	Arvind S. (R2)
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For Hearing

4.	Comp. App. (AT) No. 258 of 2018	Chandra Spinning & Weaving Mills Pvt. Ltd. & Ors. Vs. M. Leela&Ors. With	Naman Jhabakh	R. Vidyasagar (R1-R4) B. Ragunath-R5 Ashwin Kumar D.S (R6-R10) Madhusmita Bora-R11
5.	Comp. App. (AT) No. 259 of 2018	Chandraprabha&Ors. Vs. M. Leela&Ors. With	NamanJhabakh	R. Vidyasagar (R1-R4) B. Ragunath-R5 Ashwin Kumar D.S (R6-R10) Madhusmita Bora-R8
6.	Comp. App. (AT) No. 277 of 2018	M.S Nagarathna&Ors Vs LeelaMadhusudan&Ors With	Naresh Kaushik	Sriram P.-R1 to R4 B. Ragunath-R5 Madhusmita Bora-R6
7.	Comp. App. (AT) No. 309 of 2018	T.R Mills Pvt Ltd &Ors Vs. M.Leela&Ors With	Ashwin Kumar D.S	Sriram P.-R1 to R4 B. Ragunath-R5 Madhusmita Bora-R6
8.	Comp. App. (AT) No. 310 of 2018	M.Nagaraj Vs. M.Leela&Ors With	Ashwin Kumar D.S	Sriram P.-R1 to R4 B. Ragunath-R5 Ashwin Kumar D.S (R6-10) Madhusmita Bora-R7
9.	Comp. App. (AT) No. 360 of 2018	O. Arumugasamy Vs. Chandra Spinning & Weaving Mills Pvt. Ltd. & Ors.	B. Raghunath	Ashwin Kumar (R-5), Naresh Kumar (R9-12)

		with		
10.	Comp. App. (AT) No. 361 of 2018	O. Arumugasamy Vs. T.R. Mills Pvt. Ltd. & Ors.	B. Raghunath	Ashwin Kumar (R-5), Naresh Kumar (R9-12)
11.	Comp. App. (AT) (Ins) No. 517 of 2018	Equipment Conductors & cable Ltd. Vs Transmission Corporation of Andhra Pradesh Ltd.	S. Hariharan	Rakesh K Sharma

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By Order
-sd/-

Registrar